GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 1093 TO BE ANSWERED ON 08.02.2021

Mid-day Meal Scheme

1093. DR. ARVIND KUMAR SHARMA: SHRI VISHNU DAYAL RAM:

Will the Minister of EDUCATION be pleased to state:

- (a) the status of the implementation of the Mid-Day Meal Scheme during the last 3 years, State- wise;
- (b) whether certain shortcomings regarding nutritional value of meal and implementation of the said schemes/ programmes have come to the notice of the Government during the COVID-19 pandemic; and
- (c) if so, the details thereof and the reaction of the Government thereto?

ANSWER MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a): Mid-Day Meal Scheme (MDMS) is implemented all over the country successfully. State/UT-wise details of Number of Children enrolled and Institutions covered under the Scheme during the last three years are given at Annexure-I.
- (b) & (c): Mid-Day Meal is the entitlement of a child, guaranteed under the National Food Security Act, 2013. In order to enable children to meet their nutritional requirement and safe guard their immunity during closure of schools due to COVID pandemic, Ministry of education issued an advisory to all States & UTs to provide Food Security Allowance to all eligible children in lieu of hot cooked mid-day meal, duly following extant social distancing norms, until the schools are reopened.

A total of 6 shortcomings were reported regarding nutritional value of meal and implementation of the said schemes/ programmes have come to the notice of the Government during the COVID-19 pandemic. It is also stated that the overall responsibility for providing cooked and nutritious Mid Day Meal to the eligible children lies with State Governments and UTs Administrations. These cases were referred to the concerned State Governments and UT Administrations for taking necessary action. As per Action Taken Reports (ATRs) received from States and UTs, action such as issuing warning against the official responsible, terminating the contract of concerned NGOs / Organisations, initiating criminal proceedings and imposing penalties against the defaulting persons / officials / organisations have been taken by the concerned State Governments and UT Administrations. As per the Action Taken Reports (ATRs) received from States and UTs, the details of these cases and action taken on these shortcomings are given at Annexure-II.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1093 for 08.02.2021 raised by Dr. Arvind Kumar Sharma and Shri Vishnu Dayal Ram Hon'ble MPs regarding Mid-day Meal Scheme

State/UT-wise details of Number of Children enrolled and Institutions covered under the Scheme during the last three years

S. No.	States/UTs	2017-18		2018-19		2019-20	
		Enrolment	Institutions	Enrolment	Institutions	Enrolment	Institutions
1	Andhra Pradesh	2962241	45505	3003654	45583	2961814	45484
2	Arunachal Pradesh	182567	2934	167565	2934	160977	2780
3	Assam	4272276	57092	4263752	57103	4320767	53427
4	Bihar	19503049	70295	18095158	69513	17239412	70180
5	Chhattisgarh	3130280	44833	3041123	44838	3396887	44986
6	Goa	161014	1479	161693	1473	181376	1468
7	Gujarat	5761832	34307	5488319	34644	5172288	34788
8	Haryana	1601082	14990	1491169	14391	1447990	14397
9	Himachal Pradesh	524705	15494	509804	15504	497774	15513
10	Jammu & Kashmir	967462	23130	941554	23120	887033	22205
11	Jharkhand	4673807	39722	4402797	39717	4180954	35773
12	Karnataka	4710473	54837	4632909	54830	4511680	54359
13	Kerala	2649196	12327	2728751	12341	2785523	12324
14	Madhya Pradesh	7332946	113621	6809497	113621	6664246	112908
15	Maharashtra	11012148	86583	10788967	86744	10692617	86499
16	Manipur	186504	3442	171169	3481	169803	3476
17	Meghalaya	599355	11597	716078	11659	592325	11678
18	Mizoram	200122	2532	136951	2525	131876	2511
19	Nagaland	165702	2076	168338	2099	159710	2067
20	Orissa	4841657	58784	4641593	57590	4513758	55525
21	Punjab	1707881	20157	1574441	20157	1574443	19735

	Total	123262644	1134253	119827939	1134655	118016529	1119724
37	Puducherry	56899	431	56516	428	48427	426
36	Ladakh	-	-	-	-	16577	817
35	Lakshadweep	6957	39	7481	39	7290	39
34	Delhi	1612295	2973	1626379	2975	1604505	3046
33	Daman & Diu	18467	96	18827	92		
32	D&N Haveli	42381	280	42867	280	74293	368
31	Chandigarh	98754	123	95334	123	93762	122
30	A&N Islands	32337	332	32337	338	31115	332
29	West Bengal	11922163	83690	11579246	84171	11562465	83945
28	Uttar Pradesh	17683288	167845	18019846	169232	18193664	167193
27	Uttarakhand	749596	17664	716910	17339	689306	17045
26	Tripura	465525	6568	446226	6529	432279	6524
25	Telangana	1913868	27896	1913868	28586	1795956	27329
24	Tamilnadu	5224545	43205	5010783	43283	4900596	43246
23	Sikkim	66657	868	60691	867	55905	868
22	Rajasthan	6222613	66506	6265346	66506	6267136	66341

Annexure referred to in reply to part (b) & (c) of Lok Sabha Unstarred Question No. 1093 for 08.02.2021 raised by Dr. Arvind Kumar Sharma and Shri Vishnu Dayal Ram Hon'ble MPs regarding Mid-day Meal Scheme

(a) State-wise details of complaints regarding shortcomings in nutritional value of meal and implementation of the said schemes/ programmes during the COVID-19 pandemic

Sl. No.	State/UT	Poor quality	Irregularities	Total
		2020	2020	
1	Punjab	1	0	1
2	Odisha	1	0	1
3	Bihar	0	2	2
4	Rajasthan	0	1	1
5	West Bengal	0	1	1
	Total	2	4	6

(b) Action taken on above complaints

Sl. No.	Type of Action	During the COVID-19 pandemic	
		Poor Quality	Irregularities
1	Departmental action (including warning, transfer, suspension) and action against service providers/complaint substantiated by State Govt.	2	0
2	General corrective action, including issue of instructions to the concerned, by State Govt./GOI.	0	2
3	Baseless, not proved, not related to MDM	0	2
4	Total	2	4
5	Overall number of complaints received.		6